

Statistical Assistant, Class-III (in the Directorate of Economics and Statistics) Recruitment Rules, 2004

CONTENTS

- 1. <u>.</u>
- 2. <u>.</u>
- 3. <u>.</u>
- 4. <u>.</u>
- 5. <u>.</u>
- 6. <u>.</u>
- 7. <u>.</u>

Statistical Assistant, Class-III (in the Directorate of Economics and Statistics) Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, and in supersession of all the existing rules issued in this behalf, the Governor of Gujarat hereby makes the following rules to provide for Regulating recruitment to the post of the Statistical Assistant, Class-III, in the Directorateof Economics and Statistics, namely:

<u>1.</u>.:-

These rules may be called the Statistical Assistant, Class-III (inthe Directorate of Economics and Statistics) Recruitment Rules, 2004.

<u>2.</u> . :-

Appointment to the post of the Statistical Assistant, Class-III, in the Directorate of Economics and Statistics shall be made either

(a) By promotion of a person of proved merit and efficiency from amongst the persons who have worked for not less than five years in the cadre of Clerk or Typist, who have passed the departmental examination as may be prescribed by Government and who have passed the qualifying examination for computer knowledge as may be prescribed by the Government from time to time; or

(b) By direct selection.

<u>3.</u>.:-

The appointment by direct selection and by promotion shall be

made in the ratio of 2:1.

<u>4.</u>.:-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall:

(a) not be less than 20 years and more than 28 years of age:

(b) possess

(i) a Bachelor degree in Arts or Science or Commerce with Statistics or Economics or Mathematics as a main subject from a recognized University; and

(ii) possess the basic knowledge of computer application equivalent to course on computer concepts (CCC) of Department of Electronics Accreditation of Computer Courses (DOEACC)Society or of the level as may be prescribed by the Government from time to time:

Provided that preference shall be given to a person having either certificate or a Diploma in Statistics of a recognized Institution or experience of at least one year of doing statistical work in Socio-Economic or Statistical Organisation.

<u>5.</u>.:-

A candidate appointed by direct selection shall be kept on probation for a period of one year.

<u>6.</u>.:-

A selected candidate shall be required to pass an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government from time to time.

7. . :-

The selected candidate shall be required to furnish a security and surety bond for such amount and for such period as may be prescribed by the Government.